ITEM NO.15 COURT NO.6 SECTION II-A

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Criminal Appeal No(s). 679/2015

ABU SALEM ABDUL KAYYUM ANSARI

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA Respondent(s) ([TO BE TAKEN UP AT THE END OF THE MISCELLANEOUS MATTERS])

WITH

Crl.A. No. 180/2018 (II-A)

Date: 05-05-2022 These appeals were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Rishi Malhotra, AOR Mr. Utkarsh Singh, Adv.

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Mr. S. Hariharan, Adv. Mr. Vikash Singh, AOR

Ms. Prapti Allagh, Adv.

For Respondent(s) Mr. K.M. Nataraj, Ld. ASG

Mr. Sanjay Kumar Tyagi, Adv.

Mr. Rajesh K. Singh, Adv.

Mr. Shailesh Madiyal, Adv.

Mr. Mayank Pandey, Adv.

MR. Vinayak Sharma, Adv.

Mr. Sharath Nambiar, Adv.

Mr. Susheel Tiwari, Adv.

Mr. Sachin Sharma, aDv.

Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Sachin Patil, AOR

Mr. Rahul Chitnis, Adv.

Mr. Aaditya A. Pande, Adv.

Mr. Geo Joseph, Adv.

Ms. Shewtal Shepal, Adv.

UPON hearing the counsel the Court made the following O R D E R

Heard Mr. Rishi Malhotra, learned counsel for

the appellant for one and a half hour and Mr. K.M. Nataraj, learned Additional Solicitor General for fifty minutes.

Arguments concluded.

Judgment reserved.

Learned Additional Solicitor General to submit a two page note of the submissions made in the Court within five days.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)